

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 11.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Intervention Petition/1/2021 in CP(IB) No.744/7/HDB/2018
<b>NAME OF THE COMPANY</b>	Leesa Lifescience Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	DR.S.K.Srihari Raju
<b>NAME OF THE RESPONDENT(S)</b>	Leesa Lifescience Pvt Ltd
<b>UNDER SECTION</b>	7 of IBC

**Counsel for Petitioner(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>

**Counsel for Respondent(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>

**ORDER**

Learned Counsel for financial creditor appeared via video conference.  
Learned Counsel for corporate debtor appeared via video conference.  
Matter stands adjourned to 16.09.2021.

-sdh

**MEMBER (T)**

-sdh

**MEMBER(J)**

Pavani